

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 435 of 2001

Thursday, this the 28th day of June, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. Vijayamma,
W/o late S. Somasekharan,
Jitheesh Vihar, Vijaya Bhavan,
Vadakkevila Village, Kollam.Applicant

[By Advocate Mr. Blaze K. Jose]

Versus

1. Union of India, rep. by its
Secretary, Ministry of Railways,
Rail Bhavan, New Delhi.

2. Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Divisional Office, Personnel Branch,
Trivandrum-14Respondents

[By Advocate Mr. James Kurian (not present)]

The application having been heard on 28-6-2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

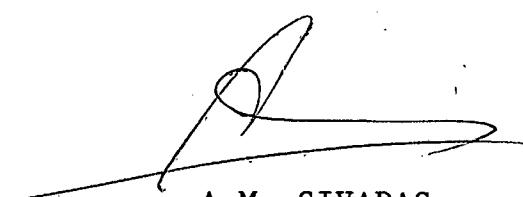
When the OA was taken up, the learned counsel appearing
for the applicant sought leave to withdraw the OA without
prejudice. Leave granted.

2. The Original Application is dismissed as withdrawn
without prejudice. No costs.

Thursday, this the 28th day of June, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

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A.M. SIVADAS
JUDICIAL MEMBER